

(02)

# IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

## NEW BOMBAY BENCH

O.A. No. 944/92

TxXXXXX

198

DATE OF DECISION 11.9.1992

Shri Perumal S/o Kupswamy & Ors. Petitioner

Shri D.V.Gangal

Advocate for the Petitioner(s)

Versus

Union of India & Ors.

Respondent

Shri J.G.Sawant

Advocate for the Respondent(s)

### CORAM

The Hon'ble Mr. Justice S.K.Dhaon, Vice Chairman



The Hon'ble Mr. M.Y.Priolkar, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the Judgement ?
4. Whether it needs to be circulated to other Benches of the Tribunal ?

N D

(03)  
BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, BOMBAY

OA.NO. 944/92

Shri Perumal S/o Kupswamy & Ors. ... Applicants

V/S.

Union of India & Ors. ... Respondents

CORAM: Hon'ble Vice Chairman Shri Justice S.K.Dhaon  
Hon'ble Member (A) Shri M.Y.Priolkar

Appearance

Shri D.V.Gangal  
Advocate  
for the Applicants

Shri J.G.Sawant  
Advocate  
for the Respondents

ORAL JUDGEMENT

Dated: 11.9.1992

(PER: S.K.Dhaon, Vice Chairman)

The grievance of the applicants is that without their services being regularised, they are being sent to work as temporary status employees to work in the open line.

2. Shri Sawant, learned counsel for the respondents informs us that he has been instructed to state that necessary orders for regularising the services of the applicants will be issued in accordance with the format a true copy of which has been filed as Annexure-A-3 to this application. We have seen the format and it clearly discloses that it relates to no one else except to those who are being absorbed on regular basis. In view of the stand taken by the respondents before us, the applicants are not entitled to press this application. In fact, Shri Gangal states that he does not press the application now and it may be dismissed as withdrawn. Accordingly, it is dismissed.

\_\_\_\_\_  
(M.Y.PRIOLKAR)  
MEMBER (A)

*S.K.Dhaon*  
(S.K.DHAON)  
VICE CHAIRMAN